



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,12th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 6 AND WILL BE HEARD
ON DAY-TO-DAY BASIS**

THIS BENCH WILL RISE AT 1:00 PM

**ITEM NO. 9 OF THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR ORDERS -

21	I.A.(Civil)/2684/2023 CONNECTED WITH ITEM NO. 8 OF THE DAILY CAUSE LIST in WA/149/2023	SONIT KUMAR BORA Versus HIMANGSHU KUMAR DAS AND 13 ORS.	MR. P MAHANTA MS. P SAHARIA MR. P MAHANTA SC, TRANSPORT
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LEAVE NOTE OF ADVOCATES FOR 12/09/2023

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
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3)	MS. P DAS	01-09-2023	To	17-09-2023
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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE xx

COURT NO: 2

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
14	WA/157/2017 FIXED	MD ABUL KALAM @ ABUL KAMAL and 6 ORS Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR. M A SHEIKH MR.A DAS MS.A MEDHI MR.S HOQUE MR.M R Z CHOUDHURY MR.M ALI MR.A RAHMAN	GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1.)

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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II, III, IV & V**

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
34	WP(C)/4397/2023 WITH OFFICE NOTE, B/O	CHAYAN DHAR AND 8 ORS. Versus THE STATE OF ASSAM AND ANR	MR F Z MAZUMDER	SC, HIGHER EDU
35	WP(C)/5168/2023 FIXED	ACHATA NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. D GOGOI MR. R BORA	SC, HANDLOOM AND TEXTILE SC, NCHAC SC, FINANCE

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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 6

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
45 WP(C)/7963/2022 B/O	NIBEDITA MAHANTA Versus THE STATE OF ASSAM AND 3 ORS.	MS. N S THAKURIA MR. G K THAKURIA	SC, HIGHER EDU
WITH 46 WP(C)/6064/2022	SMT. NIBEDITA MAHANTA Versus THE STATE OF ASSAM AND 5 ORS.	MS. N S THAKURIA MR. B THAKURIA MR. G K THAKURIA	SC, HIGHER EDU GA, ASSAM MR. A DEY (R-6) MR. A DAS (R-6)
47 WP(C)/5104/2023 B/O	SANGEETA BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. L GOGOI	SC, ELEM. EDU GA, ASSAM
48 WP(C)/5126/2023 B/O	SURESH PEGU Versus THE STATE OF ASSAM AND 3 ORS. H	MR. L GOGOI	SC, ELEM. EDU GA, ASSAM
MOTION			
49 WP(C)/5199/2023 BY SLIP	MS. PRIYA KUMARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR. H K NATH MR. K MOHAMMED	GA, ASSAM SC, WPT AND BC SC, HEALTH
50 WP(C)/5250/2023 B/O	MINHAR ALI SK Versus THE STATE OF ASSAM AND 4 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU
ADMISSION			
51 WP(C)/6381/2022 CAVT. NO.10202/022, FIXED	RABINDRA SAHARIAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	MS. N M DEKA (FOR CAVEATOR) MR P BHARDWAJ SC, SEC. EDU. SC, BTC
52 WP(C)/2705/2023 BY SLIP, PERSONAL APPEARANCE	SONU SINGH AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM MR. C K S BARUAH DY.S.G.I.
53 WP(C)/3975/2023 BY SLIP, PERSONAL APPEARANCE	KANAKLATA CHAUHAN AND 11 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R BORA	GA, ASSAM DY.S.G.I.
54 WP(C)/3976/2023 BY SLIP, PERSONAL APPEARANCE	SUMIT CHAUHAN AND 8 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. R BORA MR ARINDAM BARUAH	GA, ASSAM DY.S.G.I.

ORDERS

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Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
53 Bail Appln./3151/2023 FIXED	PONITA BALA DAS Versus THE STATE OF ASSAM AND ANR	MR H K DAS MR N K SARMA	PP, ASSAM
54 Bail Appln./3183/2023 B/O	RAMJAN AHMED LASKAR @ RAMJAN AHMED Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
55 Bail Appln./3209/2023 B/O	AVINASH BHARTIA AND ANR. Versus THE UNION OF INDIA	MR. M PHUKAN MR. K K DUTTA MR P NAYAK	SC, CBI
<u>BAIL HEARING (BA)</u>			
56 Bail Appln./1745/2023 WITH OFFICE NOTE, LCR FILE, FIXED	LONGJAM BROJEN Versus UNION OF INDIA	MR N J DAS MR M HASSAN	MR. S C KEYAL SC, NCB
57 Bail Appln./2113/2023 WITH OFFICE NOTE, LCR FILE, FIXED	SOHAN SINGH DHILLON Versus THE UNION OF INDIA	MR D CHUTIA	SC, DRI
58 Bail Appln./2133/2023 WITH OFFICE NOTE, FIXED	RUPAM DEY AND 4 ORS. Versus THE UNION OF INDIA	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, NCB
59 Bail Appln./2205/2023 FIXED.	MD. FAKAR UDDIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
60 Bail Appln./2378/2023 WITH OFFICE NOTE, LCR FILE, FIXED	SAHADUL ISLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
61 Bail Appln./2648/2023 WITH OFFICE NOTE, FIXED	SURAJ SEN @ CHOTU Versus THE STATE OF ASSAM	MR. N J DUTTA MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
62 Bail Appln./2753/2023 WITH OFFICE NOTE, LCR FILE, FIXED	Haidar Hussain @ Ahmed Hussain Versus THE STATE OF ASSAM	MR. A M KHAN MR. R I DEWAN	MD. M U AHMED(informant) MR. S F CHISTIE(informant) PP, ASSAM
63 Bail Appln./2799/2023 FIXED.	KAMAL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN	PP, ASSAM

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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

13	Cont.Cas(C)/712/2022 B/O	JONESWARI ME SCHOOL Versus SURANJANA SENAPATI AND ANR	MR. M KHAN MR A K DAS J. AKTAR	SC, ELEM. EDU MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MR. P K BORAH (R-1) MR. U SARMA (R-2) MR B KAUSHIK (R-2)
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Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>			
7 WP(C)/3632/2023 B/O	PROTEEM BHARALI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR H P GUWALA H P NEOG	GA, ASSAM SC, EXCISE DEPTT.
8 WP(C)/3640/2023 B/O	RUPAK CHANDRA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR H P GUWALA H P NEOG	GA, ASSAM SC, EXCISE DEPTT.
9 WP(C)/3677/2023 B/O	PROKHYAT GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR H P GUWALA H P NEOG	GA, ASSAM SC, EXCISE DEPTT.
<u>MOTION</u>			
10 WP(C)/5201/2023 FIXED	BRAHMAPUTRA UDYOG PVT LIMITED Versus THE STATE OF ASSAM AND 7 ORS	MS K LOYA MS. S NEWAR MS M HAZARIKA	MR S BORA (R-1 & R-2) SC, GDD
11 WP(C)/5275/2023 B/O	M/S SUBHASH AGARWALLA Versus THE OIL INDIA LTD. AND 3 ORS.	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS	SC, O I L
<u>ADMISSION</u>			
12 WP(C)/4633/2023 FIXED	BRAHMAPUTRA UDYOG PVT LIMITED Versus THE STATE OF ASSAM AND ANR	MS K LOYA MS. S NEWAR MS M HAZARIKA	GA, ASSAM

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7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023

10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023
12)	MS. A VERMA	11-09-2023	To	16-09-2023
13)	MR J C BORAH	11-09-2023	To	22-09-2023
14)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
15)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023
16)	MR D K DAS	14-09-2023	To	21-09-2023
17)	MR H R A CHOUDHURY	12-09-2023	To	13-09-2023
18)	MR S SARMA	09-09-2023	To	18-09-2023
19)	MR R GOENKA	11-09-2023	To	20-09-2023
20)	MR A GOENKA	11-09-2023	To	20-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 12th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
30	WP(C)/2746/2018 WITH OFFICE NOTE, FIXED	SMTI. BIBI BALA BAISHYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. K SINGHA MRS. P BARUAH	MR. M BHAGABATI (R6) MS G BORA (R6) MS. B TALUKDAR (R6) GA, ASSAM MR. R K TALUKDAR, (R-7) MR P NAYAK, SC, SAD MR. B KONWAR (R6)
ORDERS				
31	Cont.Cas(C)/31/2020 B/O	SAILENDRA NATH SARMA Versus PREETAM SAIKIA, IAS AND 4 ORS	MR. U K GOSWAMI MR D KALITA MS S BORA	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE (R1) MR. K P PATHAK MS. S KONWAR
HEARING				
32	WP(C)/1135/2012 FIXED	FATEMA KHATUN @ FATEMA BIBI Versus THE STATE OF ASSAM AND ORS	MR.M U MAHMUD MR A ISLAM MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	MR.B K SARMA SC, SOCIAL WELFARE

LEAVE NOTE OF ADVOCATES FOR 12/09/2023

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
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19)	MR R GOENKA	11-09-2023	To	20-09-2023
20)	MR A GOENKA	11-09-2023	To	20-09-2023



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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
23	RSA/91/2022 B/O	MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS.	MS. R CHOUDHURY M ALAMGEER MR. M ALAM	MR. D C C PHUKAN (R-1 TO 8) MS. J GOGOI (R-1 TO 8)
HEARING				
24	MFA/45/2008 WITH LCR, FIXED	GENERAL MANAGER N F RAILWAY Versus M/S P.P ENTERPRISES	MR.H K DAS MS.M CHATTERJEE MISS.D SONOWAL MS.S CHAKRABORTY MS.B DEVI SC, NF RLY SMTIU CHAKRABORTY S SARMA	MR.A GOYAL
	WITH MC/1020/2008 in MFA/45/2008	THE UNION OF INDIA G.M,RLY Versus M/S. PP ENTERPRISE and ORS.	H K DAS B DEVI S SARMA	MR.A GOYAL
25	WITH MFA/3/2013	UNION OF INDIA Versus M/S P P ENTERPRISE	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
26	WITH MFA/4/2013	UNION OF INDIA Versus M/S KAVITA SALT SUPPLIERS	MS.M CHATTERJEE MS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
27	MACApp./1004/2018 WITH LCR, FIXED	SMTI GEETA MANDAL Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MS D D ROY MS. P R BARUAH MS. A BEGUM MS. KAWIZENGDAULIU	MR. A J SAIKIA (R1) MR. U K DUTTA (R1) MR. B KAKATI (R1) MS B KASSHYAP (R1)

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LEAVE NOTE OF ADVOCATES FOR 12/09/2023

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1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
48 Crl.A./113/2022 (AT 11:00 AM)	JAKUB BHENGRA Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. R KONWAR MS A RONGHANGPI	MR. D BORA (R2) ADDL.PP, ASSAM MR M P GOSWAMI
MOTION (BA)			
49 Bail Appln./3208/2023 B/O	SHAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
MOTION			
50 AB/3099/2023 B/O	RAKIBUL ISLAM Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	PP, ASSAM
51 AB/3108/2023 B/O	JASHIKA RABHA AND 7 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS SAMIM RAHMAN	PP, ASSAM
BAIL HEARING (BA)			
52 Bail Appln./2766/2023 FIXED	JOYNUDDIN @ JOYN UDDIN Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
BAIL HEARING			
53 AB/2881/2023 BY SLIP	ANOWARA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. A A AHMED	PP, ASSAM
ORDERS			
54 Crl.A./269/2023 3 Y 12 M 2 D :WITH LCR, BY SLIP	BHASKAR BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI MS V.SHOHE	PP, ASSAM

	WITH I.A.(CrI.)/642/2023 in CrI.A./269/2023	BHASKAR BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI MS V.SHOHE	PP, ASSAM
55	CrI.A./320/2023 WITH OFFICE NOTE, B/O	RATUL KALITA @ DOTUA Versus THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MS. T R KALITA MR. A. J. DAS	PP, ASSAM
	WITH I.A.(CrI.)/784/2023 in CrI.A./320/2023	RATUL KALITA @ DOTUA Versus THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MS. T R KALITA MR. A. J. DAS	PP, ASSAM
56	WITH CrI.A./311/2023	RUBUL DAS @ BIHARI Versus THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MS. T R KALITA MR. A. J. DAS	PP, ASSAM
=====				
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LEAVE NOTE OF ADVOCATES FOR 12/09/2023				
-				

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
17	WP(C)/540/2020 B/O	KOJ TADO Versus INDIAN OIL COREPORATION LTD. AND 3 ORS.	MR B KAUSHIK MR. S HAZARIKA	SC, I O C GA, ARUNACHAL
ADMISSION				
18	WP(C)/2599/2021 FIXED	MANTU RAM DAS Versus THE STATE OF ASSAM AND 17 ORS	MR Z KAMAR (AMICUS CURIAE) MR H GUPTA MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	MR. T J MAHANTA (SC, GHC) GA, ASSAM MR. S NATH MR S MUKTAR (R5-R13) MR H DAS (r-5 to 13) MR. M MORE (R2) MS. M BEGUM MR. A BORPUZARI (R2) MR S N NATH
HEARING				
19	WP(C)/5437/2016 (TOP OF THE LIST), FIXED	GIRISH KUMAR AGARWALLA Versus THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE-JORHAT and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) C.G.C. MR.C K S BARUAH ASSTT.S.G.I. SC, INCOME TAX
WITH				
20	WP(C)/5530/2016	SHRIMATI SAVITA DEVI AGARWALLA Versus THE ASSISTANT COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA MR. R P GOENKA	MR. S C KEYAL (r-1 to 5) MR.S SARMA ASSTT.S.G.I. SC, INCOME TAX
WITH				
21	WP(C)/5535/2016	SHRIMATI LAXMI CHANDAK Versus INCOME TAX OFFICER, WARD - 3, JORHAT and 5 ORS	MR.R P AGARWALLA MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) SC, INCOME TAX ASSTT.S.G.I.
WITH				
22	WP(C)/5536/2016	SHRIMATI SHILPA CHANDAK Versus INCOME TAX OFFICER, and 5 ORS	MR.R P AGARWALLA MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR.S SARMA SC, INCOME TAX ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 12/09/2023

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1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**OLD PENDING HEARING MATTERS WILL NOT
BE ALLOWED TO BE ADJOURNED, LEARNED
ADVOCATES ARE HEREBY REQUESTED TO BE
PRESENT. IN ABSENCE OF LEARNED COUNSELS,
MATTER WILL BE TAKEN UP BY APPOINTING
AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
55	Bail Appln./3205/2023 B/O	MD. NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
BAIL HEARING				
56	AB/3608/2022 FIXED	YAKUB KHAN Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/09/2023

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

41	Crl.Rev.P./183/2023	JON SING ENGTI KATHAR Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	MR. D DAS(ADDL.PP, ASSAM)
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16)	MR D K DAS	14-09-2023	To	21-09-2023
17)	MR H R A CHOUDHURY	12-09-2023	To	13-09-2023
18)	MR S SARMA	09-09-2023	To	18-09-2023
19)	MR R GOENKA	11-09-2023	To	20-09-2023
20)	MR A GOENKA	11-09-2023	To	20-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 12th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[JUDGMENT OF THE FOLLOWING CASE PERTAINING
TO THE PRINCIPAL SEAT WILL BE DELIVERED BY
HIS LORDSHIP AT THE KOHIMA BENCH THROUGH
REMOTE VIDEO CONFERENCING AT 2:00 PM]

LINK FOR REMOTE VIDEO CONFERENCING:

<https://us06web.zoom.us/j/8431880495?pwd=VGwwTVJEN313MIBpZE9yUnUvdVh0dz09>

LEARNED ADVOCATES CAN AVAIL VIDEO
CONFERENCING FACILITY IN COURT NO. 4]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 WP(C)/4245/2012	CHANDAN RAI Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	C.G.C. MS.S BARUAH MR.H GUPTA(R-1TO6) MR.J DEKA ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 12/09/2023

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1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
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12)	MS. A VERMA	11-09-2023	To	16-09-2023
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/95/2023 1 Y 3 M 19 D :WITH LCR 4 FILES	HALIMUDDIN BANIA Versus THE STATE OF ASSAM AND ANR.,	MISS. M DAS	PP, ASSAM
2	MACApp./249/2023	NATIONAL INSURANCE COMPANY LTD. Versus HORBI KHYLLAIT AND 3 ORS.	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/1828/2023 in MACApp./249/2023	NATIONAL INSURANCE COMPANY LTD. Versus HORBI KHYLLAIT AND 3 ORS.	MR T KALITA MR. A KAKATI	
ORDERS				
3	CrI.A./221/2014 WITH OFFICE NOTE, LCR 5 FILES	AMAR DEKA Versus STATE OF ASSAM and ANR.	MR.S S DEY MR.M NATH MR.A ROY MR. A BHATTACHARJEE MS.K DUTTA	D J CHAKMA PP, ASSAM
4	I.A.(Civil)/1530/2019 in MACApp./4313/2019	M/S. UNITED INDIA INSURANCE CO. LTD., Versus SMTI. BIDU TANTI AND 6 ORS.	MD. A AHMED MR. A J SAIKIA MR G S BORO	MR D MONDAL (R1-R4)
	WITH MACApp./4313/2019 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI BIDU TANTI AND 6 ORS		
	WITH I.A.(Civil)/3559/2022	M/S. UNITED INDIA INSURANCE CO. LTD., MR. A J SAIKIA Versus SMTI. BIDU TANTI AND 6 ORS.		MR D MONDAL
	WITH I.A.(Civil)/3560/2022	M/S. UNITED INDIA INSURANCE CO. LTD., MR. A J SAIKIA Versus SMTI. BIDU TANTI AND 6 ORS.		MR D MONDAL
	WITH I.A.(Civil)/3561/2022	M/S. UNITED INDIA INSURANCE CO. LTD., MR. A J SAIKIA Versus SMTI. BIDU TANTI AND 6 ORS.		MR D MONDAL
5	CrI.L.P./55/2022 1 Y 1 M 24 D :WITH OFFICE NOTE in CrI.A./7396/2022	M/S AGROSTAR INDUSTRIES Versus THE STATE OF ASSAM AND ANR.	MR A NATH DR ANKIT TODI	MS M DAS (r-2) A KONWAR (r-2) PP, ASSAM

	WITH Crl.A./7396/2022 (Filing Number)	M/S AGROSTAR INDUSTRIES Versus THE STATE OF ASSAM AND ANR. A ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS BIDYUT KUMAR BHUIYA AND 5 ORS. Versus NEPAL CHANDRA DAS AND ANR.	DR ANKIT TODI	
6	Crl.A./254/2022 WITH OFFICE NOTE		MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR	MR. N H LASKAR (R-1) MS A GAYARI(R-1) PP, ASSAM (R-2)
7	I.A.(Civil)/3627/2022 in MACApp./14526/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus PUROBI NATH AND 4 ORS.	MR S DUTTA MS. M CHOUDHURY MS C BORAH	MR SISHIR DUTTA (R4) MS. R D MOZUMDAR (r-4) MS. SUDAKSHINA K. (r-1) MS. P BARUAH (r-1) MS. C MOZUMDAR (r-4) MS U DAS (r-1) MR. S P SHARMA (r-4) MS C BORAH (R4)
	WITH MACApp./14526/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus PUROBI NATH AND 4 ORS. H	MR S DUTTA	
8	Crl.L.P./8/2023 WITH OFFICE NOTE in Crl.A./2219/2023	BIJU KONWAR Versus BRAZIL SAIKIA	MR A J GHOSH	MR. K BORUAH (r-1) MR. M ALAM (r-1) MS P DAS (r-1)
	WITH Crl.A./2219/2023 (Filing Number)	BIJU KONWAR Versus BRAZIL SAIKIA E	MR. A R SHOME	
9	Crl.L.P./17/2023 in Crl.A./3874/2023	KANAK BORO Versus BHUPEN BORO	MR. N AHMED MD S I AHMED	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA
	WITH Crl.A./3874/2023 (Filing Number)	KANAK BORO Versus BHUPEN BORO . E	MR. N AHMED	
10	Crl.L.P./20/2023 <u>0 Y 8 M 14 D</u> :WITH OFFICE NOTE in Crl.A./3362/2023	THE STATE OF ASSAM Versus APURBA GOSWAMI	PP, ASSAM	
	WITH Crl.A./3362/2023 (Filing Number)	THE STATE OF ASSAM Versus APURBA GOSWAMI A		
11	Crl.L.P./26/2023 <u>0 Y 8 M 21 D</u> :WITH OFFICE NOTE in Crl.A./3181/2023	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SUNIL KUMAR PR,		
	WITH Crl.A./3181/2023 (Filing Number)	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SUNIL KUMAR E	MR M HALOI	
12	Crl.A./41/2023 <u>0 Y 9 M 16 D</u> :WITH OFFICE NOTE, CLR 5 FILES	BHARAT PAMEGAM Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI MS C BURAGOHAIN	PP, ASSAM
	WITH I.A.(Crl.)/98/2023 in Crl.A./41/2023	BHARAT PAMEGAM Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI MS C BURAGOHAIN	PP, ASSAM
13	Crl.A./244/2023 WITH OFFICE NOTE, LCR 3 FILES	SARBAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR S AHMED	PP, ASSAM
	WITH I.A.(Crl.)/593/2023 in Crl.A./244/2023	SARBAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR S AHMED	PP, ASSAM

HEARING

14	CRL.A(J)/77/2018 WITH LCR 6 FILES, P.B.-1	CHAN MOHAN ARYA AND 2 ORS. Versus THE STATE OF ASSAM	MS. SUSMITA KANUNGOE, PP, ASSAM AMICUS CURIAE
15	Crl.A./98/2016	MONGOL ARYA and 3 ORS Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MS. A AHMED MR. E AHMED MS.K L R YANTHAN MR. S BISWAS MR.F A HASSAN
16	MACApp./337/2021 WITH LCR	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SMTI NAMITA KALINDI and 2 ORS	MR. R K JAIN MR.P SUNDI(R-1) MR.T C KHETRI(R-1) MR. A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH

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